

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
DELHI.

REGN. NO. OA 654/86.

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Shri P.K. Srivastava Vs. Delhi Admn.

20.10.1986.

Mrs. Urmila Nayyar, counsel for the applicant and Shri B.R.Prashar, counsel for the respondents present. Applicant's counsel states that the applicant wants to withdraw this application.

Application dismissed as withdrawn with no costs.

A. Kaushal

(Kaushal Kumar)
Member

20.10.1986.

K. Madhava Reddy

(K. Madhava Reddy)
Chairman

20.10.1986.